

(2021) 12 UK CK 0138
Uttarakhand High Court
Case No: Contempt Petition No. 684 Of 2018

Sanjay Narang

APPELLANT

Vs

Jakir Hussain

RESPONDENT

Date of Decision: Dec. 13, 2021

Citation: (2021) 12 UK CK 0138

Hon'ble Judges: Manoj Kumar Tiwari, J

Bench: Single Bench

Final Decision: Dismissed

Judgement

Manoj Kumar Tiwari, J

1. No representation for either of the parties.
2. In such view of the matter, the contempt petition is dismissed for non-prosecution.